

**COURT-II**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**IA Nos.403 of 2014, IA No.404 of 2014 in DFR 1763/14**

**Dated : 10<sup>th</sup> November, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**In the matter of :**

M/s. The South Indian Sugar Mills Association & Ors ... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Challa Gunaranjan

Counsel for the Respondent(s) : Mr Shiva Rao

**O R D E R**

Issue notice. Sh Shiva Rao learned counsel takes notice on behalf of Respondent Nos. 2 to 5. Issue notice to other respondents. Dasti service permitted.

Post the matter on **01<sup>st</sup> December, 2014.**

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

*Sh/jps*